

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 787 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	State Bank of India Vs. Suresh Tyagi	Amrendra Kumar Singh
2.	I.A. No. 788 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Shekhar Resorts Ltd. Vs. Employees Provident Fund Organisation Through Assistant Provident Fund Commissioner	Abhishek Anand
3.	I.A. No. 789 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	SSMP Agro Export Pvt. Ltd. & Anr. Vs. Yogesh Sethi, Liquidator for SSMP Industries Ltd & Ors.	Rohit Singha
4.	I.A. No. 790 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Rabindra Kajaria, Financial Creditor Vs. Vivek Parti & Ors. RP of Celestial Estate Pvt. Ltd.	Kisalaya Shukla
5.	I.A. No. 791 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Nexengg Consultancy Pvt. Ltd. & Ors. Vs. Registrar of Companies, Income Tax Officer Ward 18 (3), New Delhi & Anr.	Kamakhya Gupta

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By order
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Assistant Registrar